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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 17305-17356 /Genl./Circulation/West/THC/2025

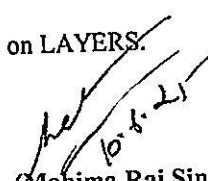
Dated, Delhi the 11/6/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 18361-18374/R.R (Sessions)/South/Saket/2024 Dated 05.06.2025 along with its enclosure i.e. Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 23.05.2025 to 31.05.2025 for weeding out) Bearing Diary No. 2634 Dated 09.06.2025 received, on the subject cited above, from 1st Link Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 23.05.2025 to 31.05.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 131 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 23.05.2025 to 31.05.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
- ✓ 4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Mahima Rai Singh)
Principal District & Sessions Judge (Officiating),
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Gen

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 2321-18374 /R.R (Sessions)/South/Saket/2024

Dated: 5/6/25

To.

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The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Subj: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 131 cases in which all Criminal Appeals/Revisions, for the year, 2016 in Record Room (Sessions), South District, identified during the period w.e.f. 23.05.2025 to 31.05.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nlc.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

1st Link Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

							MARK 'A'
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0082282016	CR NO 40/2016	MOHAR SINGH VS STATE	10.08.2016	DISPOSED OFF	212/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
2.	R0070102016	CR NO 38/2016	BUJAY MADAN VS STATE	11.08.2016	ALLOWED	213/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
3.	R0240702014	CA NO 115/2014	NIYAMAT ULLAH VS JAMILA KHATUN	16.08.2016	DNP	214/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
4.	R0266712016	CR NO 53/2016	NAIMUDDIN VS STATE	16.08.2016	DID	215/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
5.	CIS-IP-CRL-4922-2016	CNR-DLST01-003472-2016	RAJAN BABU VS STATE	16.08.2016	ALLOWED	216/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
6.	R0034732016	CA NO 35/2016	BABU RAM VS STATE & ANR	16.08.2016	DID	217/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
7.	R0027722016	CR NO 24/2016	BRU BHUSHAN SHAMA VS STATE & ORS	23.08.2016	REJECTED	219/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
8.	R0268262016	CA NO 27/2016	UGOCHUKWU GEORGE UDOJI VS STATE	26.08.2016	DISMISSED	220/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
9.	R0062552015	CA NO -11/2015	PRAMOD KUMAR VS STATE	26.08.2016	AQUITTED	221/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
10.	CIS-CR REV-8344/2016	CNR-DLST01-003513-2016	SMT. VANDANA VS SH.DILIP R KUMAR & ORS	29.08.2016	DISPOSED	222/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
11.	R0042842016	CR NO 36/2016	CHINTA MANI TIWARI VS BAIIND KUMAR DIWEDI	30.08.2016	ALLOWED	223/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
12.	CIS-CR REV-8362/2016	CNR-DLST01-004022-2016	VIJAY KUMAR VS ANKITA CHAUDHARY	01.09.2016	DISPOSED OFF	224/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
13.	CIS-IP-CRL-4912-2016	CNR-247/2015	SUNIL DHAIYA VS STATE	02.09.2016	ALLOWED	225/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
14.	CIS-IP-CRL-4924-2016	CNR-DLST01-004162-2016	KULDEEP HUDDA VS STATE & ANR	05.09.2016	DIMISSED AS WITHDRAW	227/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
15.	CIS-IP-CRL-4926-2016	CNR-DLST01-004175-2016	SHIKHA SHARMA VS AMIT KUMAR SHARMA	06.09.2016	REJECTED	228/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH

16.	CIS-CR REV-8357/2016	CNR-DLST01-003875-2016	VIRAT SINGHAL VS MOHID.ZAMEEL & ANR	08.09.2016	DISPOSED OFF	229/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
17.	R0175832013	CA NO 112/2013	SATISH TIWARI VS STATE & ORS	09.09.2016	DISMISSED AS WITHDRAW	230/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
18.	R0000042016	CA NO 01/2016	SONU VS STATE	09.09.2016	DISPOSED OFF	231/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
19.	CIS CR REV-8359/2016	CNR-DLST01-003809-2016	DIHARAMABEER & ORS VS STATE	19.09.2016	DISPOSED OFF	232/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
20.	CIS-CS 8250/2016	CNR-DLST01-003240-2016	MALACHI OGUAMA VS STATE	23.09.2016	DISMISSED	234/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
21.	R0045612014	CR NO 52/2014	STATE VS BINA RAMANI	29.09.2016	DISMISSED	235/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
22.	R0258612016	CR NO -42/2016	ANKITA CHAUDHARY VS VIJAY KUMAR	26.08.2016	DISPOSED OFF	236/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
23.	CIS-TP CRL-4927/2016	CNR-DLST01-004515-2016	M/S BANSAL SANITARY & TILE EMPORIUM & ANR	05.10.2016	DISPOSED OFF	237/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
24.	CIS-TP CRL-4929/2016	CNR-DLST01-005125-2016	RITU VS BALWAN SINGH & ORS	07.10.2016	DECLINE	238/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
25.	CIS-TP CRL-4919/2016	CNR-DLS01-002869	GURBUX SINGH NAGI & ANR VS STATE	08.10.2016	DISPOSED OFF	239/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
26.	CIS-TP CRL-4930/2016	DLST01005504-2016	SANDEEP @ CHANDI	24.10.2016	ALLOWED	240/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
27.	CIS-TP CRL-4925/2016	CNR-DLST01-00417-2016	RACHNA MADAN VS SUNIL MADAN	26.10.2016	DISPOSED OFF	242/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
28.	R0080332015	CA NO 17/2015	MONU VS STATE	28.10.2016	DISMISSED	243/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
29.	R0051762015	CA NO 08/2015	SATYA VEER SINGH VS STATE & ANR	28.10.2016	DISMISSED	244/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
30.	CIS- M-61021/2016	CNR-DLST01-000254-2015	PIU CHAKROBARTY VS STATE	28.10.2016	NO FURTHER ACTION	245/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
31.	CIS-TP CRL-4931/2016	CNR-DLST01-005563-2016	STATE VS MANMOHAN ARORA & ORS	28.10.2016	ALLOWED	246/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH
32.	C0097/2016	M NO 07/2016	GURSHARAN KAUR VS STATE & ANR	04.07.2016	DIPOSED OFF	247/F/2016	MS ANU MALHOTRA LD.DISTRICT & SESSIONS JUDGE SOUTH

33.	CR NO 6726/2015	CNR-DLST01-004656-2015	NARENDER KUMAR GARG VS KARAMJIT KAUR	04.04.2016	WITHDRAWN	262/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
34.	CR-6730/2015	CNR NO DLST01-004876-2015	KISHAN LAL MACHANDA & ORS VS THE STATE(NCT OF DELHI)	06.04.2016	DIPOSED OFF	263/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
35.	CR NO 29/2015	6729/2015	VINOD KUMAR VS STATE & ORS	29.04.2016	DISMISSED	264/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
36.	R010650215	CR NO 15/2015	JASWINDER KAUR CHAWLA VS THE STATE	0.05.2016	WITHDRAW	282/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
37.	R001492015	CA NO 04/2015	JAIPAL SINGH VS THE STATE	17.05.2016	DISPOSED OFF	283/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
38.	CNR NO DLST01-002670-2016	CA NO 6715/2016	RAVVINDER SINGH NEGI VS THE STATE	31.05.2016	DISPOSED OFF	284/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET
39.	CNR NO DLST01-001754-2015	CR NO 27/2015	RITU KUMAR VS ESHA KAKAR MENON	14.12.2016	DISMISSED	286/F/2016	MS.ASHA MENON LD.DISTRICT SESSION JUDGE SOUTH SAKET
40.	CIS CR 8338/2016	CNR NO DLST01-003385-2016	STATE VS SAIF ALI	22.12.2016	ALLOWED	287/F/2016	MS.ASHA MENON LD.DISTRICT SESSION JUDGE SOUTH SAKET
41.	CIS CA 8123/2016	CA NO 01/2016	ARUN KUMAR JAIN VS STATE	11.11.2016	ALLOWED	288/F/2016	SH. MANOJ KUMAR ASJ-01 SOUTH SAKET COURT
42.	NA	CR NO 01/2016	MUKESH KUMAR VS STATE	25.11.2016	DISMISSED	289/F/2016	SH. MANOJ KUMAR ASJ-01 SOUTH SAKET COURT
43.	CNT-DLST01-000765-2015	CA NO 57/2015	RASANDEEP SAINI VS JASJEET SARUP SINGH & ORS	23.12.2016	ALLOWED	290/F/2016	MS.ASHA MENON LD.DISTRICT SESSION JUDGE SOUTH SAKET
44.	R0058442016	CA NO 07/2016	BIRENDER SINGH VS STATE	10.06.2016	AQUITTED	291/F/2016	SH.AJAY KUMAR KUCHAR SPL JUDGE NDPS ACT SAKET COURT
45.	R0326692015	CR NO 57/2015	JOINT TRADING SERVICES LTD VS STATE & ORS	13.01.2016	DISMISSED	292/F/2016	MS.VIRNDA KUMARI, SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
46.	R0386842015	CA NO 34/2015	REHANA VS SARNOOR BEGUM & ORS	14.01.2016	ALLOWED	293/F/2016	MS.VIRNDA KUMARI, SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
47.	R0343502015	CR NO 60/2015	GAJRAJ SINGH VS MOHINDER SINGH & ORS	21.01.2016	DISMISSED	294/F/2016	MS.VIRNDA KUMARI, SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
48.	R0029462016	CR NO 02/2016	KAVITA AGGARWAL VS AVNEET SONI	05.02.2016	ALLOWED	296/F/2016	MS.VIRNDA KUMARI, SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
49.	R0276882014	CR NO 50/14	SURESH CHAND GUPTA VS SANDEEP KUMAR & ORS	05.02.2016	REMAND BACK	297/F/2016	MS.VIRNDA KUMARI, SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS

50.	NA	CR NO 01/2016	REKHA VS HARI KISHAN	05.01.2016	ALLOWED	298/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
51.	R0192692015	CR NO 39/2015	CHATTAR SINGH SAINI BS SMT PARMESHWARI DEVI	09.02.2016	DISMISSED	299/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
52.	R0395542015	CR NO 36/2015	M/S AVP BUILDTECH PVT LTD VS MAXCON PHARMACEUTICAL LTD.	11.02.2016	ALLOWED	300/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
53.	R0049942016	CA NO 08/2016	PRAMOD KUMAR RASTOGI VS STATE	19.02.2016	DISMISSED	302/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
54.	R0099532016	CA NO 02/2016	DR.ANUDEEP SINGH VS DR.GEETANJALI SINGH	18.02.2016	DISMISSED	303/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
55.	R0371482016	CR NO 65/2015	SMT MEENA TULI VS STATE	22.02.2016	DISMISSED	304/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
56.	R0357442015	CR NO 63/2015	SWAMI SADACHARI OM JI SV STATE & ORS	23.02.2016	DISMISSED	305/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
57.	NA	CA NO 32/2015	UMESH CHANDRA KISTWAL VS SAROJINI KISTWAL	25.02.2016	DISMISSED	306/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
58.	R0035722016	CA NO 03/2016	DR. SURESH CHAND KUNTAL VS STATE	25.02.2016	DISMISSED	307/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
59.	R0035732016	CA NO 04/2016	DR. SURESH CHAND KUNTAL VS STATE	25.02.2016	DISMISSED	308/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
60.	R035742016	CA NO 05/2016	DR. SURESH CHAND KUNTAL VS STATE	25.02.2016	DISMISSED	309/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
61.	R0222282015	CA NO 03/2015	HARMAN JASPAL VS STATE(KRIPAL SINGH VS STATE)	29.02.2016	DISPOSED AS PRE MATURE	310/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
62.	R0036912016	CR NO 04/2016	RAKESH BHARDWAJ VS STATE	11.03.2016	DISMISSED	312/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
63.	R031602016	CR NO 03/2016	SATENDER KUMAR BHARDWAJ VS STATE	15.03.2016	DISMISSED	313/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
64.	R0077422016	CA NO 11/2016	AKANSHA VS STATE & ORS	18.03.2016	DISMISSED	314/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
65.	R0071652016	CR NO 07/2016	TARUN KUMAR VS STATE & ORS	28.03.2016	DISMISSED	315/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS
66.	R0411872015	CR NO 71/2015	SANDHYA GUPTA & ORS VS STATE & ORS	29.03.2016	DISMISSED	316/F/2016	MS.VIRNDA KUMARI , SPL.JUDGE CBI(PC ACT)ASJ.SAKET COURTS

67.	NA	CR NO 12/2016	INDIA BULLS HOUSING FIN.LTD.VS STATE	30.03.2016	ALLOWED	317/F/2016	MS.VIRNDA KUMARI , SPLJUDGE CBI(PC ACT)ASJ.SAKET COURTS
68.	CNR NO-DLST01-002718-2016	CR NO 6713/2016 OLD CR NO 13/2016	SHYAMBIR VS STATE	01.06.2016	DISMISSED	333/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
69.	CNR NO DLST01002672-2016	CR NO 6714/2016 OLD CR NO 14/2016	RAMESH CHANDER GUPTA VS RUKMUDDIN KHAN & ORS	07.06.2016	DISMISSED	334/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
70.	CNR NO DLST01-002676-2016	CR NO 6707/2016 OLD CR NO 07/2015	INSPECTOR RANBIR SINGH VS STATE	08.06.2015	DISPOSED OFF	335/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
71.	CNR NO DLST01-005113-2016	CR NO 6719/2016 OLD CR NO 19/2015	PARAMVIR SINGH NARANG VS M/S UNITECH LTD.& CO.	10.06.2016	DISPOSED OFF	336/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
72.	CNR NO DLST01-002720-2016	CA NO 6717/2016 OLD CA NO 17/2016	RAVINDER SINGH NEGI VS THE STATE & ANR	01.07.2016	DISPOSED OFF	337/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
73.	CNR NO DLST01-001822-2015	CA NO 8159/2016 OLD CR NO 04/2015	DR. V.K.MEHTA VS THE STATE	18.07.2016	DISPOSED OFF	338/F/2016	SH.SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
74.	NA	CR NO 06/2016	M/S AVJ DEVELOPER(INDIA)PVT LTD VS MAHULIKA SARAF	03.02.2016	DISMISSED	339/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
75.	NA	CR NO 07/2016	M/S DEVELOPERS (INDIA) PVT LTD VS KAUSHILY	03.02.2016	DISMISSED	340/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
76.	NA	CR NO 37/2016	KARAN PAL SINGH VS THE STATE & ANOTHER	10.05.2016	DISMISSED	341/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
77.	NA	CR NO 14/2015	PRASHANT DAYAL VS STATE OF DELHI	03.03.2015	DISPOSED OFF	342/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
78.	NA	CR NO 32/2016	STATE VS BHOOPATI ARORA	18.04.2016	DISMISSED	343/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
79.	NA	CR NO 38/2016	PHILIPPO TOPPO VS THE STATE & ANOTHER	10.05.2016	DISMISSED	344/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
80.	NA	CR NO 47/2016	SMT.RAJNI SINGH PARAMAHANS @ GUDDI	30.05.2016	ALLOWED	345/F/2016	SH RAMESH KUMAR -I SPLJUDGE, CBI (PC ACT)
81.	NEW CASE NO-	CA NO 64/2015	J.S.SONI (INSPECTOR, MCD VS	08.01.2015	DISMISSED	348/F/2016	SH RAMESH KUMAR -I

	8051/2016		STATE NCT OF DELHI				SPL JUDGE, CBI (PC ACT)
82.	NA	CR NO 50/2016	MANI RAM THAPA VS DINSEH PARDASANEY	10.06.2016	DISMISSED	349/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
83.	NA	CA NO 34/2015	SMT.SUMAN VS SH. KRISHNAN	26.11.2015	UPHELD	350/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
84.	NA	CA NO 26/2015	RAVI SINGH VS AARTI	26.11.2015	DISMISSED	351/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
85.	NA	CA NO 05/2016	SURINDER KUMAR VS MADHUBALA & ORS	23.01.2016	DISMISSED	352/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
86.	NA	CA NO 29/2014	CHINDER PRAKASH VS THE STATE	18.12.2014	ALLOWED	354/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
87.	NA	CA NO 02/2016	RANJIT KUMAR SINGH VS MEERA DEVI	08.01.2016	UPHELD	355/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
88.	NA	CA NO 35/2015	SUNIL KUMAR VS SUMAN	31.05.2016	WITHDRAWN	356/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
89.	NA	CR NO 10/2016	RAVINDER @ LILLY VS STATE & ORS	18.02.2016	DISMISSED IN DEFAULT	357/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
90.	NA	CA NO 49/2016	NAVEEN CHUHAN VS RAJ KUMAR & ORS	10.06.2016	DISMISSED	358/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
91.	CIS NO 8070/2016	CA NO 17/2016	MANEESHA NAGI & ANR VS PUNEET NAGI	21.03.2016	DISPOSED OFF	359/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
92.	CIS NO 8248/2016	CA NO 31/2016	VAINDER SINGH VS SHOBHA SAEXNA & ANR	02.04.2016	DISPOSED OFF	360/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
93.	CIS NO 8252/2016	CR NO 26/2016	M/S D.K.ASSOCIATES VS THE STATE & ORS	08.04.2016	DISPOSED OFF	361/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
94.	CIS NO 8251/2016	CR NO 27/2016	M/S D.K.ASSOCIATES VS THE STATE & ORS	08.04.2016	DISPOSED OFF	362/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
95.	CIS NO 8162/2016	CR NO 55/2015	RANKERS POINT & ORS	12.10.2015	DISPOSED OFF	363/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
96.	CIS NO 8064/2016	CR NO 30/2016	INDUSID MEDIA & COMMUNICATION LTD. VS M/S ACNE DIGICOM PVT LTD.	11.04.2016	ALLOWED	364/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)
97.	CIS NO 8156/2016	CR NO 46/2016	SUSHIL KR. SAXENA VS ANIL NARAIN & ORS	27.05.2015	UPHELD	365/F/2016	SH RAMESH KUMAR -I SPL JUDGE, CBI (PC ACT)

98	CIS NO 8197/2016	CA NO 07/2016	SMT. ARCHI BIHARDWAJ VS MANISH KAUSHIK	01.02.2016	DISMISSED	366/F/2016	SH RAMESH KUMAR -I SPL.JUDGE, CBI (PC ACT)
99	CIS NO 8343/2016	CR NO 58/2016	ANIL NARAIN VS STATE OF NCT (DELHI)	17.08.2016	SET SIDE	367/F/2016	SH RAMESH KUMAR -I SPL.JUDGE, CBI (PC ACT)
100	R0363422015	CR NO 59/2015	KIRAN PAL SINGH VS THE STATE	05.01.2016	DISMISSED	383/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
101	R0078442015	CA NO 06/2015	SHYAM SINGH VS STATE	27.01.2016	APPEAL DISMISSED	384/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
102	R0308872015	CA NO 33/2015	HARBHAJAN SINGH VS INDERJEET KAUR	02.02.2016	NA	385/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
103	R0129752015	CR NO 28/2015	GUNITA KAUR VS DEEPAK BHAGWANI & ORS	04.02.2016	SETTLED	386/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
104	R0161702015	CA NO 21/2015	HARISH KUMAR VS SANGITA	18.02.2016	DISMISSED	387/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
105	R0415972015	CA NO 01/2016	MANISHA VS VINIT KHARARIA & ORS	20.02.2016	NA	389/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
106	R0220992015	CR NO 42/2015	ASHOK KAPOOR VS THE STATE	05.03.2016	DISMISSED	390/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
107	R0220982015	CR NO 43/2015	KIRAN KAPOOR VS THE STATE	05.03.2016	DISMISSED	391/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
108	R0221012015	CR NO 44/2015	VEERAWALI KAPOOR VS THE STATE	05.03.2016	DISMISSED	392/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
109	R0203602015	CR NO 25/2015	DEVENDER DEV VS SANJEEV ARORA & ANR	11.03.2016	ALLOWED	393/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
110	R0304072015	CA NO 31/2015	ANIL KUMAR @ ANIL BAKSHI VS SURINDER CHUG	15.03.2016	ALLOWED	395/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
111	R0385002015	CR NO 62/2015	MEENA RASTOGI VS M/S ONE INFRACON PVT LTD.	19.03.2016	NA	396/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
112	R0384982015	CR NO 63/2015	SIDDHARTH RASTOGI VS M/S ONE INFRACON P.LTD	19.03.2016	NA	397/F/2016	SH. BHUPESH KUMAR LD,JUDGE CBI PC ACT SOUTH DISTRICT
113	NA	CR NO 22/2016	AVI DEVELOPOERS LTD. VS MADHU LIKA SARAF	04.07.2016	NA	399/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
114	NA	CR NO 23/2016	AVJ DEVELOPOERS LTD. VS KAUSHILIYA SARAF	04.07.2016	NA	400/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH

115.	NA	CR NO 15/2016	PAWAN KUMAR VS PRADIP KUMAR SHARMA	08.07.2016	NA	401/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
116.	NA	CR NO 16/2016	PAWAN KUMAR VS MOHD.REHAIN	08.07.2016	NA	402/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
117.	NA	CR NO 06/2016	NANAK CHAND SAINI VS BALJEET SINGH KHATANA	12.07.2016	WITHDRAW	403/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
118.	NA	CR NO 15/2016	M/S UNIVERSAL BUILDWEL PVT LTD.VS SHYAM SARAF	12.07.2016	DISPOSED OFF	404/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
119.	NA	CR NO 16/2016	M/S UNIVERSAL BUILDWEL PVT LTD.VS SHYAM SARAF	12.07.2016	DISPOSED OFF	405/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
120.	NA	CR NO 18/2016	RAJESH MAHAROTA VS PIO	12.07.2016	DISMISSED	406/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
121.	NA	CR NO 21/2016	V.GUNASHEKHARAN VS NARESH KHURANA	19.05.2016	NA	407/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
122.	NA	CR NO 20/2016	SANAJY DHINGRA VS COLONEL PREM PRAKASH	17.05.2016	DISMISSED	408/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
123.	NA	CR NO 25/2015	ABID MALIK VS STATE	27.07.2016	DISPOSED OFF	409/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
124.	NA	CR NO 14/2016	VISHWAJEET SINGH VS STATE	27.04.2016	ALLOWED	410/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
125.	NA	CR NO 13/2015	MANISH SHARMA VS ANITA RASTOGI AND ETC	29.05.2015	DISMISSED	411/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
126.	NA	CR NO 27/2016	M/S UNIVRSAL BUILDWELL P.LTD. VS BANWARI LAL SARAF	23.08.2016	WITHDRAW	412/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
127.	NA	CR NO 28/2016	M/S UNIVRSAL BUILDWELL P.LTD. VS SHYAM SARAF	23.8.2016	WITHDRAW	413/F/2016	SH. AJAY KUMAR JAIN ASJ-02 SOUTH
128.	R0101312016	CR NO 07/2016	KIRSHAN DUA VS TIRATH SINGH VILAYAT SINGH	04.07.2016	DISPOSED OFF	430/F/2016	SH.AJAY KUMAR KUHAR SPECIAL JUDGE NDPS ACT SOUTH
129.	R0307302015	CR NO 17/2015	SH. PANKAJH WASHIST VS STATE	16.07.2016	ALLOWED	431/F/2016	SH.AJAY KUMAR KUHAR SPECIAL JUDGE NDPS ACT SOUTH
130.	R0164872016	CR NO 11/2016	VIJENDRA ALI VS GOVT OF NCT DELHI	18.07.2016	ALLOWED	432/F/2016	SH. AJAY KUMAR KUHAR SPECIAL JUDGE NDPS ACT SOUTH
131.	R0240062016	CR NO 10/2016	NISHA VS ASHOK KUMAR	19.07.2016	ALLOWED	433/F/2016	SH.AJAY KUMAR KUHAR SPECIAL JUDGE NDPS ACT SOUTH